

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

36.

CP/38(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES: Prima Bay Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Hemant Sethi a/w Ms. Devanshi Sethi i/b Hemant Sethi & Co., Ld.
Counsel for the Petitioner present.

2. List this matter on **30.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)